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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 275/2017 with C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2018

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE** PAVAN S-60 DIAWACA ADVOCATE PETITIONER Mueleeuch 2. Aprila Valuil Diglesp No 3 Apure Advorate RESP. NO. 2 Resp. NO. 6 Tanagashah HOVOCATE 3. TANAYA SHAH De June Hamber i District ha \_\_\_\_ 5 Konal Voushnau Advocate

## <u>ORDER</u>

Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Ms. Tanaya Shah present for Respondent no.2. Learned Advocate Mr. Apurva Vakil present for Respondent No.3. None present for Respondent No.4. Learned Advocate Mr. Divyang Majmudar present for Respondent No. 6. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.5.

In view of Company Appeal (AT) no. 25/2018 and 32/2018 are pending before Hon'ble NCLAT and they are listed on 15.03.2018.

List the matter on 19.03.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of February, 2018.